

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos.120 of 2013, 122 of 2013, 134 of 2013, 141 of 2013 & 146 of 2013**

**Dated : 4<sup>th</sup> October, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal No. 120 of 2013**

**In the matter of:**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Appeal No.122 of 2013**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Appeal No.134 of 2013**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

**Appeal No.141 of 2013**

NTPC Ltd. .... Appellant (s)

**Versus**

Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)

**Appeal No.146 of 2013**

NTPC Ltd. .... Appellant (s)

**Versus**

Central Electricity Regulatory  
Commission & Ors. .... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. Alok Shankar  
Mr. Bipin Gupta for R3-R5  
Mr. Pradeep Misra &  
Mr. Shashank Pandit for R-2  
Mr. R.B. Sharma for R-7

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **1<sup>st</sup> November, 2013.**

**(Justice Surendra Kumar)**  
Judicial Member

**( Rakesh Nath)**  
Technical Member

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